

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.889/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.09.2017

NAME OF THE PARTIES: The Greater Bombay Co. Opp. Bank Ltd.
V/s.
Hilton Developers Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
7	Brijal Samani	Advocate for Petitioner 1/b Raval Shah 2/b	<u>B Samani</u>
7	Akash Mehor 1/b. Adv. Harsh Keshariya	Adv. for Respondent	Harsh Keshariya

ORDER

TCP 889/I&BC/NCLT/MB/MAH/2017

Petitioner Counsel is present. Counsel for Corporate Debtor is also present.

At their request, list this matter for tomorrow i.e. 19.9.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)